

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 211  
(To be answered on the 5<sup>th</sup> March 2020)**

**PRIVATE AIRLINES**

**\*211. SHRI ARUN SAO**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the details of airlines including private airlines operating in the country at present;**
- (b) the details of the Directorate General of Civil Aviation (DGCA) policy with regard to granting permission to private airlines for operating in the country;**
- (c) whether there is any monitoring policy including the guidelines available with the DGCA for monitoring the operations of private airlines and if so, the details thereof;**
- (d) whether certain private operators have applied for licence; and**
- (e) if so, the details thereof during each of the last three years and the current year and the action taken on their applications?**

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

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**(a) to (e): A Statement is laid on the table of the House.**

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**STATEMENT IN RESPECT OF LOK SABHA STARRED QUESTION NO. 211 REGARDING "PRIVATE AIRLINES" TO BE ANSWERED ON 05.03.2020.**

- (a) Details of the airlines operating in the country at present is attached as Annexure-I.
- (b) The Air Operator Certificate (AOC) for Scheduled Air Transport Service is granted under the provision of Rule 134 and Schedule XI of the Aircraft Rules, 1937. It requires an initial NOC from Central Government, which is granted by Ministry of Civil Aviation after ensuring the laid down eligibility requirements. Subsequent to grant of initial NOC from Ministry of Civil Aviation, Directorate General of Civil Aviation grants AOC after ensuring the compliance of relevant regulatory requirements as per Air Operator Certification Manual (CAP3100/3300/3400), which is a structured 5 phase process for grant of AOC by DGCA.
- (c) After grant of AOC, the airlines are subject to continued oversight through Annual Surveillance Program and other inspections/audits as per guidelines contained in DGCA's Surveillance Procedure Manual.
- (d) & (e) Details are attached at Annexure-II.

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**Statement referred to in the reply of Lok Sabha Starred Question  
No. 211 for answer on 05.03.2020.**

**Number of Scheduled Operators as on 27.02.2020: 16**

<b>S. No.</b>	<b>Name of Operator</b>
1	Airasia (India) Ltd. (Air Asia)
2	Air India Ltd. (Air India)
3	Air India Express Ltd. (Air India Express)
4	Airline Allied Services Ltd. (Alliance Air)
5	Air Odisha Aviation Pvt. Ltd. (Air Odisha)
6	Blue Dart Aviation Ltd. (Cargo)
7	Deccan Charters Pvt. Ltd. (Air Deccan)
8	Ghodawat Enterprises Pvt. Ltd. (STAR AIR)
9	GO Airlines (India) Ltd. (Go Air)
10	Heritage Aviation Pvt. Ltd. (Air Heritage)
11	Interglobe Aviation Ltd. (Indigo)
12	Pawan Hans Ltd. (SCO)
13	Spice Jet Ltd. (Spice Jet)
14	Tata SIA Airlines Ltd. (Vistara)
15	Turbo Megha Airways Pvt. Ltd. (Tru Jet)
16	Zexus Air Services Pvt. Ltd. (Zoom Air)

**Statement referred to in the reply of Lok Sabha Starred Question  
No. 211 for answer on 05.03.2020.**

**Annexure-II**

<b>Details of AOC issued to the Private operator in last three years</b>		
<b>S. No.</b>	<b>Name of Operator</b>	<b>Date of Issue of AOC</b>
<b>Scheduled Operator</b>		
1	Zexus Air Services Pvt. Ltd. (Zoom Air)	03.02.2017
<b>Scheduled Commuter Operator</b>		
2	Turbo Megha Airways Pvt. Ltd. (Tru Jet)	17.05.2017
3	Deccan Charters Pvt. Ltd. (Air Deccan )	22.12.2017
4	Air Odisha Aviation Pvt. Ltd. (Air Odisha)	13.02.2018
5	Ghodawat Enterprises Pvt. Ltd. (Star Air)	01.01.2019
6	Heritage Aviation Pvt. Ltd. (Air Heritage)	11.01.2019
7	Pawan Hans Ltd. (Pawan Hans SCO)	11.03.2019

<b>Details of Private operators undergoing certification process for grant of AOC</b>		
<b>Scheduled Commuter Operator</b>		
<b>S. No.</b>	<b>Name of the Operator</b>	<b>Application received on</b>
1	Aviation Connectivity & Infrastructure Development Pvt. Ltd. (AIR TAXI)	May-19
2	Big Charter Pvt. Ltd. (FLY BIG)	Nov-19
3	Turbo Aviation Pvt. Ltd. (TRUSTAR)	Aug-18